

National Company Law Tribunal

Allahabad Bench

CP No. (IB) 55 / ALD / 2017,
CA No. 27 / 2018

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 22.02.2018**

NAME OF THE COMPANY: *Ram Narayan Verma V/S L.M.L Ltd*

SECTION OF THE COMPANIES ACT/ I & B CODE: *Insolvency code of 2016*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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CP No. (IB) 55/ALD/2017,CA No. 27/2018


The present case is filed by the applicant against the Respondent Company.

The Registry is directed to make scrutiny of the case. petitioner is further directed to issue a notice to the Respondent Company through Resolution Professional Shri Anil Goel by serving an advance copy of the present petition so as to enable him to offer its comments.

The matter to be listed on 23rd March, 2018.

Date: 22/02/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)